

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 02

C.P. (IB)/1559(MB)2017

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **09.05.2024**

NAME OF THE PARTIES : **Zenith Birla India Ltd**

VS

BBNC Consultancy Pvt ltd

For FC : None Present

For CD : None Present

Section 7 of IBC

ORDER

1. There is no representation for the parties today also.
2. Registry is directed to issue fresh notices once again to both parties, clearly intimating the next date of hearing. Registry shall file service affidavit along with notice sent to both the parties by usual modes, including postal receipt, track reports, e-mail. **Returnable on 14.06.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)